

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-248(PB)/2017

IN THE MATTER OF:

Grasim Industries Ltd.

.....Petitioner

v.

Spentex Industries Ltd.

.....Respondent

SECTION : UNDER SECTION 9 of IBC, 2016

Order delivered on 15.09.2017

Coram:

R. VARADHARAJAN
Hon'ble Member (J)

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Arpan Behl & Mr. Priyanka Mangal, Advocates

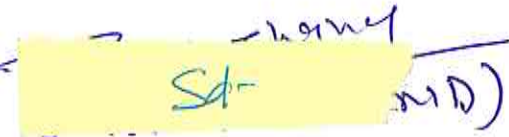
For the Respondent(s) : Mr. Arvind Kumar & Mr. C.S. Chauhan, Advocates

ORDER

The Bench would not assemble as Ms. Deepa Krishan, Hon'ble Member (T) is not holding Court today.

List on 06.10.2017.

By order


(Assistant Director)

15.09.2017
VINEET